

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

53

C.S.P. No. 668/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES: Hungama Digital Media Entertainment Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Kal Andhyarajina	Counsel	
2	Akanksha Aggarwal		
3	Rajesh Shah		
4	Aditya Jain Ahmed Churawal a 1/b Trilegal		

ORDER

CSP 668/230-232/NCLT/MB/MAH/2017

CSP 673/230-232/NCLT/MB/MAH/2017

Company Petitioners are allowed, vide separate order.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)